

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. SIVAKUMAR

Counsel for Respondent 1, 2, 3 &

Sai Vihari
M. Chivishnu

Counsel for Petitioner

ORDER

Counsel for petitioner present and stated that the settlement talks between the parties has failed and prayed time for making submissions. Counsel for R1, R2, R3 & R5 present. Time is enlarged at request for hearing final submissions. Put up on 29.11.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)